

Title: Presentation of 26th to 29th Reports of Committee on Subordinate Legislation

SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM): Sir, I beg to present the following reports (Hindi and English versions) of the Committee on Subordinate Legislation:-

Twenty-sixth Report on the status of framing of Subordinate Legislation viz. Rules/Regulations/Statutes/Ordinances etc. under the National Institute of Design Act, 2014 as amended in 2019.

Twenty-seventh Report on the status of framing of Subordinate Legislation viz. Rules/Regulations etc. under various Acts being administered by the Department of Defence in the Ministry of Defence, Government of India.

Twenty-eighth Report on the status of framing of Subordinate Legislation viz. Rules/Regulations under various Acts being administered by the Department of Fisheries in the Ministry of Fisheries, Animal Husbandry & Dairying and delay in laying of Rules/Regulations.

Twenty-ninth Report on Action Taken by the Government on the Observations/Recommendations contained in the Third Report of the Committee on Subordinate Legislation (Seventeenth Lok Sabha).
